

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

CP-5/2019 in  
OA-3443/2018

This is the 01<sup>st</sup> day of March, 2019

**HON'BLE SH. V. AJAY KUMAR, MEMBER(J)  
HON'BLE SH. A.K. BISHNOI, MEMBER(A)**

1. SI (Steno) Suresh Kumar,  
No. 145/D (PIS 25000004)  
Age-42 Yrs., Group-B,  
S/o Sh. Jai Bhagwan Sharma,  
R/o K. No. 312, Agrasen Market,  
Alipur Road, Narela, Delhi.
2. SI (Steno) Ram Pal Bidhuri,  
No. 171/D (PIS 25000005)  
Age-46 Yrs.  
S/o Sh. N.L. Bidhuri,  
R/o 125, Alla Mohalla,  
Tekhand, Okhla Phase-I, New Delhi.
3. SI (Steno) Ajit Pal Singh,  
No. 129/D (PIS 27980060)  
Age-43 Yrs.  
S/o Sh. O.S Tanwar,  
R/o F-1, PS: Sarojni Nagar, Delhi.
4. SI (Steno) Harish Chander Bhatt,  
No. 138/D (PIS 25000006)  
Age-44 Yrs.  
S/o Sh. K.N. Bhatt,  
R/o 136, Shubham Apartment,  
I.P. Extension, Delhi.
5. SI (Steno) Harish Kumar,  
No. 172-D (PIS 25000003)  
Age-43 Yrs.  
S/o Sh. Mehar Chand,  
R/o 58-E, Pocket-4,  
Mayur Vihar Phase-I, Delhi.

6. SI (Steno) Mohd. Amjad Khan,  
No. 165/D (PIS 27970070),  
Age-40 Yrs.  
S/o Sh. Imamuddin,  
R/o E-6, Jogabai (Extn.)  
Jamia Nagar, New Delhi.
7. SI (Steno) Kamal Kumar,  
No. 160/D (PIS 28900010)  
Age-48 Yrs.  
S/o Sh. D.K. Verma,  
R/o C-7, Sec-12, Police Colony,  
R.K. Puram, New Delhi.
8. SI (Steno) Rajeev Jaiswal,  
No. 143/D (PIS 25000008)  
Age-42 Yrs.  
S/o Sh. K.S.P. Jauswak,  
R/o Plot No. 23, D-Block,  
Qutub Vihar, Phase-I,  
New Delhi.
9. SI (Steno) Jagjit Singh,  
No. 147/D (PIS 27970119)  
Age-41 Yrs.  
S/o Sh. Sardar Santokh Singh,  
R/o C-63, New Police Line,  
Kingsway Camp, New Delhi.
10. SI (Steno) Rinku Bahl,  
No. 142/D (PIS 25000001)  
Age-43 Yrs.  
S/o Sh. H.C. Bahl,  
R/o 6139/1, Sec-D/6,  
Vasant Kunj, Delhi.
11. SI (Steno) Sudhir Kumar,  
No. 144/D (PIS 25000007)  
Age-44 Yrs.  
S/o Sh. Baldev Chandra,  
R/o B-2/T, Delhi Police Apartment,  
Mayur Vihar, Phase-I, Delhi.
12. SI (Steno) Vijender Mohan,  
No. 177/D (PIS 25000002)  
Age-44 Yrs.  
S/o Sh. Babu Lal,  
R/o NA-199, Vishnu Garden Extn.

New Delhi.

...Petitioners

(Be advocate: Ms. Neelima Rathore for Sh. U. Srivastava)

### **VERSUS**

1. Sh. Vijay Kumar Dev,  
Chief Secretary, GNCT Delhi,  
Delhi Secretariat, New Delhi.
2. Sh. Amulya Patnaik,  
Commissioner of Police,  
PHQ, IP Estate (ITO), New Delhi.      ...Respondents

### **ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter was taken up for hearing, learned counsel for the applicant submits that the order of the Tribunal has been fully complied with.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices issued to the alleged contemnors are discharged. The petitioners, however, are at liberty to avail their remedies, in accordance with law, if they are still aggrieved with the orders now passed by the respondents. No costs.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

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